

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 240 of 2018

Dated: 15th February, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Limited & Ors. Appellant(s)
Versus
Power System Operation Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Vishal Binod for R-1

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

Ms. Neha Garg
h/f Mr. Anand K. Ganesan for R-3

ORDER

Learned counsel for Respondent No. 2 seeks four weeks' time to file reply. Time is granted. She may file the reply on or before 15-3-2019 with advance copy to the other side. Thereafter, rejoinder may be filed by Appellant on or before 5-4-2019 with advance copy to the other side.

List the matter on **30-04-2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson